

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI UPENDRA NATH VERMA): (a) to (c). The sale to private parties of sub-standard Calcium Ammonium Nitrate (CAN) by Food Corporation of India (FCI) was stopped in February, 87, following representations of misuse of sub-standard CAN. FCI has, however, been permitted to sell the sub-standard stocks of CAN to public/joint sector units owned by the Central/State Governments. A few representations have been received for permitting the sale of sub-standard CAN to small scale units as they are facing closure due to non-availability of sub-standard CAN as raw material. These representations were considered and were not agreed to.

[*Translation*]

Anti-Social Activities in Cremation Grounds in Delhi

8051. SHRI SARJU PRASAD SAROJ: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the attention of Government has been drawn to the news-item captioned 'Kya Kuch Nahin Hota Shamshanon Mein' appearing in the daily 'Jansatta' dated 31 March, 1990:

(b) whether wet wood and that too eucalyptus is sold in various cremation grounds in Delhi and the weighing equipments are also faulty:

(c) whether a large number of anti-social elements roam about in Nigam Bodh Ghat during day and night and indulge in drug-trafficking and prostitution: and

(d) if so, the preventive measures being taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) Yes, Sir.

(b) Municipal Corporation of Delhi has reported that wet wood is not sold and that the weighing equipments are not faulty.

(c) and (d). Some cases of anti-social activities at or near the cremation grounds have been reported. The police and the Corporation staff conduct surprise checks from time to time and action is taken as per law whenever warranted.

Setting up of Foreign Post Office at Surat

8052. SHRI KASHIRAM RANA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government have taken a decision to set up a Foreign Post Office at Surat (Gujarat); and

(b) if so, when the decision was taken and by what time Foreign Post Office will start functioning there?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA): (a) Yes, Sir.

(b) It was decided in principle to open a Sub Foreign Post Office at Surat (Gujarat) in August, 1989. It could not be opened in view of the ban on creation of posts and difficulties in getting accommodation and sorting problems relating to customs clearance. The office will be opened as soon as all arrangements are complete.